COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 58 OF 2017 & IA NOs. 162, 163 & 363 of 2017

Dated: 28th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of: Monnet Ispat & Energy Ltd. Vs. Chhattisgarh State Electricity Re	egulatory Commission & Anr.	Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. D.K. Singh (Rep.)	
Counsel for the Respondent(s) :	Mr. C.K. Rai Mr. Umesh Prasad for R-1	
	Ms. Suparna Srivastava	

Ms. Sanjana Dua for R-2

<u>ORDER</u>

IA No. 163 of 2017 (Application for exemption from filing certified copy of the Impugned Order) is allowed.

Affidavit of Mr. Surendra Raj Garg of M/s. Monnet Ispat and Energy Limited dated 28.08.2017 is taken on record. Let copies be served on both the respondents.

At the request of the learned counsel for the parties to enable them to obtain instructions, the matter is adjourned to <u>24.10.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson